

(2024) 08 SIK CK 0014
Sikkim High Court

Case No: Writ Petition (C) No. 24 Of 2024

Karmapa Charitable Trust And Others		APPELLANT
	Vs	
State Of Sikkim And Others		RESPONDENT

Date of Decision: Aug. 1, 2024

Hon'ble Judges: Meenakshi Madan Rai, J

Bench: Single Bench

Advocate: K. K. Rai, B. Sharma, Sajal Sharma,, Norden Tshering Bhutia, Puja Kumari Singh, S. K. Chettri, Shakil Raj Karki, Sujan Sunwar, Sonam P. Tamang

Judgement

Meenakshi Madan Rai, J

Heard Learned Senior Counsel for the Petitioners.

Issue Notice to the Respondents.

Learned Government Advocate is present for the State-Respondents No.1 and 2 on advance Notice and waives formal Notice.

Let Notice be issued to Respondent No.3

Requisites be filed within three days.

List on 16-08-2024.